

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2141  
ANSWERED ON:05.12.2014  
PENSION SCHEME FOR ANGANWADI WORKERS  
Teacher Smt. P.K.Sreemathi

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government has introduced/purposes to introduce Pension Scheme for Anganwadi Workers and helpers;
- (b) if so, the details thereof along with the amount of pension fixed/proposed to be fixed in this regard;
- (c) whether any States/UTs are providing pension to Ananwadi workers and helpers in the country; and
- (d) if so, the details thereof along with the amount of pension being paid, State/UT-wise?

**Answer**

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a): ICDS Scheme envisages the Aganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) as " honorary workers" from the local community who come forward to render their services, on part-time basis, in the areas of child care and development. Being honorary worker AWWs/AWHs are paid fixed honorarium per month as decided by the Gove- rnment from time to time. Since AWWs/ AWHs are honorary workers, the benefits like pension, gratuity and other allowances are not applicable to them. However, the States/ UTs can provide benefits beyond ICDS Scheme to the AWWs/ AWHs from their own resources/ arrangements.

(b): Does not arise.

(C) & (d): As informed by the States/UTs, the pensionery benefits provided by some of the States/UTs are enclosed at Annex.